

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA 493/2020 - 43&45 In C.P. (IB)/190(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

**NAME OF THE PARTIES: - IA 3068/2023 Mr. Brijendra Kumar
Mishra
IA 493/2020 hiten parikh
IN THE MATTER OF
Bank of India
V/s
Shrenuj & Co Ltd**

**Section: 60(5) 19(2) U/s 7 of the Insolvency and Bankruptcy Code,
2016**

ORDER

IA.No.493/2020: - Adv Yahya Batatawala a/w Adv Meghna Rao a/w
Adv Krushi Shah appeared for the Liquidator through VC. Adv. Khyati
Bora appeared for the Respondent No-1 and 2 and submits that she is led
by Adv. Shyam Kapadia who is held up in other court. At her Request list
this matter on **11.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
LAKSHMI GURUNG
Member (Judicial)